CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/285/2021



This the 27th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

	Mushtaq Ahmad War, Aged 31 years, S/o Mohammad Sultan War,
	R/o Hatmullah, Tehsil and District Kupwara, Kashmir.
	Applicant
(Advocate: Mr. Umar Farooq-Not Present)	
<u>Versus</u>	
1.	State of Jammu and Kashmir, Through Commissioner/Secretary to
	Government, Department of Education, Civil Sectt., Sringar/Jammu.
2.	Director, School Education Kashmir, Srinagar.
3.	Chief Education Officer, Kupwara.
4.	Zonal Education Officer, Drugmulla, Kupwara.
	Respondents

(Advocate: Mr. Rajesh Thappa, ld Deputy Advocate General)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, nobody has joined the conference on behalf of the applicant.

2. On the last date i.e., 22.01.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non-appearance of applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

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